

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH

ITEM NO :14

CP NO.95(ND)/2016, CA NO.92/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.02.2021 THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : RAM AVTAR AGGARWAL & ORS. V/S M/S ARCADIA REALITY PVT. LTD. & ORS.

SECTION: 397/398 OF COMPANIES ACT, 1956

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

**COUNSEL FOR APPLICANT : SH. RISHI SOOD ALONG WITH
SH. ASHUTOSH GUPTA AND
SH. RAHUL CHAUDHARY, ADVS.**

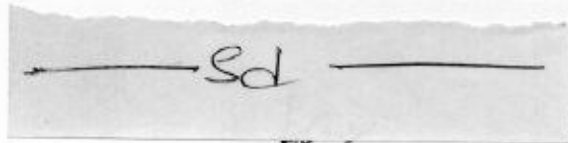
COUNSEL FOR RESPONDENT : SH. SUYASH AGARWAL, ADV.

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The matter was taken up today through Video Conferencing.

Heard Sh. Rishi Sood along with Sh. Ashutosh Gupta and Sh. Rahul Chaudhary, Advocates for the applicant and Sh. Suyash Agarwal, Advocate for the respondent through Video Conferencing.

As jointly prayed, put up in the week commencing 19th March, 2021 before the Regular Court/ Video Conferencing, by which time, parties may file their written submissions, if they so choose.



**JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)**

Dated : 04.02.2021

*Typed by :
Kavya Prakash Srivastava
(Stenographer)*